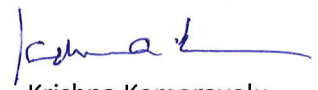


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
NAGAI POWER PRIVATE LIMITED OPERATING IN POWER SECTOR
AT OKKUR VILLAGE, NAGAPATTINAM DISTRICT, TAMILNADU

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the Corporate Debtor along with PAN/ CIN/ LLP No.	NAGAI POWER PRIVATE LIMITED PAN – AAKCS3767M CIN – U40102TG2002PTC039705
2	Address of the registered office	6-3-1109/A/1, IIIRD Floor, Navabharat Chambers, Hyderabad, Telangana – 500082.
3	URL of Website	Not Available
4	Details of place where majority of fixed assets are located	Okkur Village, Nagapattinam District, Tamilnadu
5	Installed capacity of main products/ services	150 MW coal based thermal power plant.
6	Quantity and value of main products / services sold in the last financial year	Rs. NIL as per the audited Financial Statements of 2021-22
7	Number of Employees/ Workmen	65
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be sought by e-mailing to irp.nagaipower@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be sought by e-mailing to irp.nagaipower@gmail.com
10	Last date for receipt of expression of interest	25 th March, 2023
11	Date of issue of provisional list of prospective resolution applicants	04 th April, 2023
12	Last date for submission of objections to provisional list	09 th April, 2023
13	Process email id to submit EOI	irp.nagaipower@gmail.com





Krishna Komaravolu

Interim Resolution Professional (IRP)

IBBI Registration No.: IBB/PA-002/IP-N00562/2017-2018/11699

Address: H.No. 7-1-214, Flat No 409, Dharam Karan Road,

Ameerpet, Hyderabad 500016.

Nagai Power Private Limited

(Under Corporate Insolvency Resolution Process)

Date: 09.03.2023

Place: Hyderabad